

OFFICE OF THE DISTRICT & SESSIONS JUDGE
GOMATI JUDICIAL DISTRICT :: UDAIPUR

No.F.11(39)-DJ/G/UDP/2016/ 6399-6400

Dated, Udaipur the 8th Nov., 2016

NOTICE INVITING TENDER

Sealed quotations are invited from the reputed and experienced Service providers/ firms for Comprehensive Annual Maintenance Contract for Computers and its peripherals for a period of one year as per terms & conditions mentioned herein below:

The details of Hardware with specification and terms & conditions for which AMC will be required are as follows:

(1) Name of the Court Complex : District & Sessions Judge's Court Complex, Gomati District, Udaipur			
SL. No	Type of the Hardware	Specifications	Qty.
1	Slim Client with LED Monitor, USB/PS2 keyboard and mouse	Intel Processor G620 2.60 Ghz, RAM 4GB DDR3, 320GB HDD, 18.5" wide Led Monitor, Ubuntu 10.04 OS (Make HCL)	9
2	Thin Client with LED Monitor, USB/PS2 keyboard and mouse	Intel Processor 1.6 Ghz, 2 GB RAM, 2GB Flash memory. (Make HCL)	27
3	Mono Laser Printer	HP Laserjet P1566	9
4	Dot matrix Printer	TVS MSP455 XL Classic	9
5	Server PC	Intel (R) Xeon (R) CPU E5645 @2.40GH, 4GB*4 RAM, 320GB*2 HDD (Make HCL)	2
6	Scanner	HP Scanjet 8270 scanner	1
7	Projector	Hitachi Projector C-EX250	1
8	500 VA UPS	UPS system 0.5 kva , battery 65 AH, Qty-2, type SMF (Make Numeric)	9
9	2 KVA UPS	UPS system 2 KVA, Qty-1, Type-HP, battery 65AH, Qty-8, Type-SMF (Make Numeric)	1
(2) Name of the Court Complex : Sub-Divisional Judicial Magistrate -cum-Civil Judge (Jr. Div) 's Court Complex, Amarpur, Gomati Judicial District.			
SL. No	Type of the Hardware	Specifications	Qty.
1	Slim Client with LED Monitor, USB/PS2 keyboard and mouse	Intel Processor G620 2.60 Ghz, RAM 4GB DDR3, 320GB HDD, 18.5" wide Led Monitor, Ubuntu 10.04 OS (Make HCL)	2
2	Thin Client with LED Monitor, USB/PS2 keyboard and mouse	Intel Processor 1.6 Ghz, 2 GB RAM, 2GB Flash memory. (Make HCL)	6
3	Mono Laser Printer	HP laserjet P1566	2
4	Dot matrix Printer	TVS MSP455 XL Classic	2
5	Server PC	Intel (R) Xeon (R) CPU E5645 @2.40GH, 4GB*4 RAM, 320GB*2 HDD (Make HCL)	2
6	Scanner	HP Scanjet 8270 scanner	1
7	500 VA UPS	UPS system 0.5 kva , battery 65 AH, Qty-2, type SMF (Make Tritronics)	2
8	1 KVA UPS	UPS system 2 KVA, Qty-1, Type-HP, battery 65AH, Qty-8, Type-SMF (Make Tritronics)	1

Terms & Conditions:

1. The contract will be for 01 (one) year from the date of acceptance of the agreement of the contract by the service provider (tenderer) and the agreement will be after observing official procedure and obtaining administrative approval from the concerned authority.
2. Amount as quoted in AMC for each item shall be inclusive of all taxes.
3. The quotationer shall annex the copy of the letter of the company along with the quotation showing that he/she is the authorized AMC service provider.
4. Soon after the problem is reported, the corrective measures shall be taken immediately and not later than 24 hours by the service provider.
5. Service support of service provider shall be during office hours (10.00 am to 04.30 pm) on working days. Service provider shall attend in the location from where complain received and hardware is installed..
6. Minor problem should be rectified within the same day on which it is reported. The reporting will be made through email/fax/over phones in urgent requirement.
7. Normal response time for repair is 24 hours from the actual time of reporting the problem to the Vendor of AMC, failure of which will strictly be followed as per response time table given below:

	Period	Penalty
Response Time	Above 24 hours & below 48 hours	Warning but no penalty
	Above 48 hours & below 96 hours	A penalty of 2% of the contract amount per system
	Above 96 hours	A penalty of 5% of the contract amount per system

8. The component /parts used by the service provider should be authentic and original. In case of hardware breakdown and if in case any part/ equipment is beyond repairs and the same is not available / technology is obsolete or end of life, the same may be replaced with an equivalent of higher in replacing hardware.
- 9.No transportation cost regarding any maintenance purpose will be borne by the Office of the undersigned.
10. Taxes (at source) will be deducted as per rules as applicable.
11. The quotationer should submit proper documents by mentioning yearly turnover of the company which should be minimum 5 lakhs.
12. Any increase/decrease in quantity will be ON PRO-DATA BASIS. However office of the District & Sessions Judge shall place the order for required additional quantity as and when required in writing to the service provider.
13. Quarterly Payment towards AMC shall be only after obtaining certificate from the System Officer of this office to the effect that service of the service provider during quarter was satisfactory.

14. AMC will be terminated by the office if service given by the service provider is found not satisfactory. The decision taken by the office in this regards shall be final and binding.

15. The quotation should reach this office positively on 28.11.2016 at 3.00 p.m. Tenders/ quotations will be opened on 28.11.2016 at 04.30 p.m. on the same where tenderer or his authorized representative may remain present.

16. The following document should be accompanied with tender : (a) PAN card (b) VAT clearance (c) Trade License (d) CST, TST (e) Yearly turnover certificate (f) undertaken regarding acceptance of terms and condition.

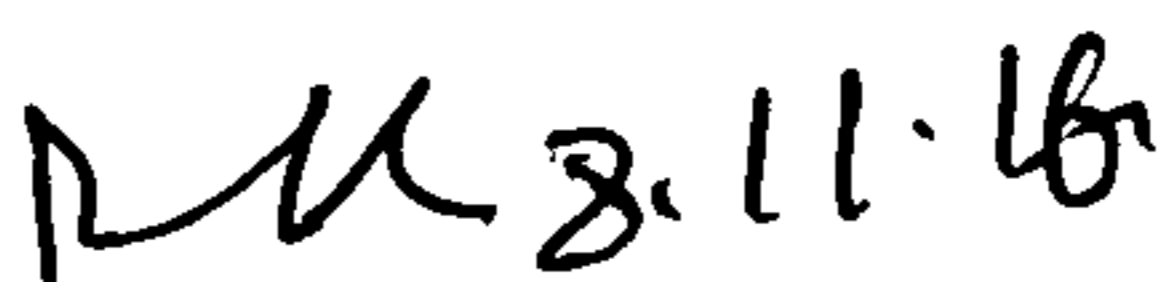
17. Incomplete tender will be rejected summarily.

18. Any dispute / problem arisen in connection with AMC, the decision of the District & Sessions Judge, Gomati Judicial District, Udaipur shall be final and binding.

19. The undersigned reserves the right to accept or reject the tendered rate without assigning any reason.

20. The successful tenderer shall have to execute an Agreement with the department on certain terms and condition as and when required.

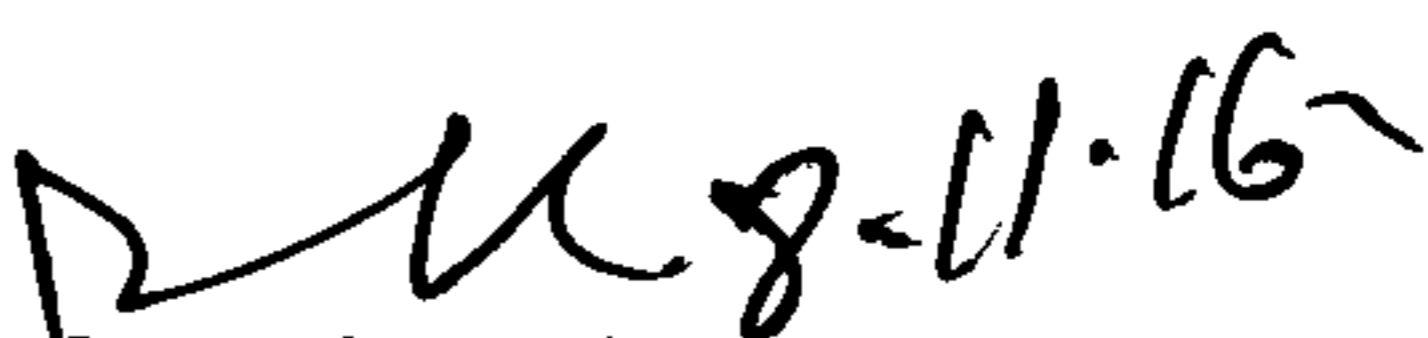
21. Details information, if any required, may be obtained from the office during office hours on working days.


(M. Chakraborty)
Chief Judicial Magistrate
-cum-Civil Judge (Sr. Div),
Gomati Judicial District, Udaipur
(Nodal Officer), eCourts Project

Copy to :

1. The System Officer, O/o the District & Sessions Judge, Gomati Judicial District, Udaipur with a direction to upload the same in the Official website.

2. NOTICE BOARD, O/o the District & Sessions Judge, Gomati Judicial District, Udaipur.


Chief Judicial Magistrate
-cum-Civil Judge (Sr. Div),
Gomati Judicial District, Udaipur
(Nodal Officer), eCourts Project